

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 425
ANSWERED ON - 22/07/2026

E-BUSES AND MODERNIZATION OF PUBLIC TRANSPORTATION

425. SMT. PHULO DEVI NETAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) number of electric buses allocated so far under the PM-eBus Sewa Scheme to make public transport pollution-free in various cities of the country, State-wise details thereof;
- (b) whether State Road Transport Corporations (SRTC's) are facing difficulties in operating and maintaining these electric buses due to financial crises; and
- (c) number of vehicles that have been scrapped so far under the Voluntary Vehicle Scrapping Policy implemented by Government to remove old and polluting vehicles in the country?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Under the PM-eBus Sewa Scheme, Government in Ministry of Housing and Urban Affairs has sanctioned 10,000 buses, for 20 States and 6 Union Territories across 116 cities as per the details provided in the Annexure.
- (b) Urban Transport is a part of Urban planning which is a State subject. Therefore, respective State Governments are responsible for planning, execution and management of urban transport system including financial and operational planning. However, under the PM-eBus Sewa Scheme, one-time central assistance for development of associated infrastructure (100% for Behind-the Meter Power & 60-100 % for Civil infrastructure) is being provided to the cities along with Central Assistance (CA) for bus operations for 10 years or till March, 2037 whichever is earlier. As per Scheme guidelines, resource gap, if any, beyond CA, farebox & non-farebox revenue will be borne by the respective city/State.

The Scheme has adopted Gross Cost Contract (GCC) model of Public Private Partnership (PPP) in which the successful private operator procures, maintains and operates the buses and the

operator is paid by the city at a fixed rate on per kilometre basis for overall assured minimum kilometres.

(c) Till 13.07.2026, 3,94,038 private vehicles and 1,98,062 Government vehicles have been scrapped at Registered Vehicle Scrapping Facilities (RVSFs) across the country.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 425 ANSWERED ON 22.07.2026 ASKED BY SMT. PHULO DEVI NETAM REGARDING E-BUSES AND MODERNIZATION OF PUBLIC TRANSPORTATION

State-wise details of all the sanctioned 10,000 buses (as on 10.07.2026)

Sr. No.	States/UTs	No. of Cities	No. of Buses
1	Andaman and Nicobar Islands	1	45
2	Andhra Pradesh	11	1050
3	Arunachal Pradesh	1	50
4	Assam	1	100
5	Bihar	6	400
6	Chandigarh	1	428
7	Chhattisgarh	4	240
8	Dadra and Nagar Haveli and Daman and Diu	1	50
9	Goa	1	50
10	Gujarat	8	750
11	Haryana	7	450
12	Himachal Pradesh	2	50
13	Jammu and Kashmir	2	200
14	Karnataka	10	750
15	Kerala	3	293
16	Ladakh	1	48
17	Madhya Pradesh	8	972
18	Maharashtra	22	1609
19	Manipur	1	50
20	Meghalaya	1	55
21	Odisha	5	400
22	Puducherry	1	75

23	Punjab	5	447
24	Rajasthan	9	1150
25	Telangana	2	151
26	Uttarakhand	2	137
	Total	116	10,000
